Steps taken by Delhi traffic police to ensure following of signages by residents

1994. SHRI SALIM ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether traffic police have installed barricades and sign boards in South Extension, Part-I South Delhi for smooth flow of traffic and to remove congestion in the colony;
 - (b) if so, the details thereof;
- (c) whether it is a fact that people are still using both exit and entry lanes/gates for exiting purpose; and
- (d) if so, what steps Delhi Traffic Police is contemplating to ensure following of signages by residents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Delhi Police has reported that keeping in view broad consensus among the residents, the request of Residents Welfare Association of the area and ground inspection undertaken by area traffic police officers and local police, the following barricades and sign boards have been installed in South Extension, Part-I to ensure smooth flow of traffic and prevent congestion in the area:

- (i) 04 yellow barricades have been put up near Petrol Pump entry point (Rajeshwar Arya Marg) and at exit point (Hargyan Singh Marg).
- (ii) 06 boards of "One Way" (only entry, only exit) have been installed at entry point and exit points.
- (iii) 06 boards of "No Halting/No Parking/No Waiting" have been installed in the colony at prominent locations.
- (c) and (d) Any motor vehicle found violating these directions, is prosecuted under the legal provisions. During the period from 01.01.2016 to 02.05.2016, a total of 959 vehicles have been prosecuted for obstructive and improper parking; 713 vehicles were towed away by the cranes; and 516 vehicles have been prosecuted for one way violation.

Implementation of promises made under A.P. Reorganisation Act

- 1995. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government would give a categorical assurance that all promises made in the Andhra Pradesh Reorganisation Act will be implemented; and

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(b) if so, whether a clear cut time-frame will be fixed for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) The Provisions of Andhra Pradesh Reorganisation Act, 2014 (APR Act, 2014) are being implemented by the concerned Ministry/Department of the Government of India. Many of the provisions of the APR Act, 2014 have already been implemented. This Ministry is holding regular meetings with all concerned Ministries/Departments including both the States for implementation of provisions of APR Act. However, no time frame can be fixed for the purpose.

Expenditure on advertising in Hindi language

†1996. DR. SATYANARAYAN JATIYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the percentage of expenditure earmarked for A, B and C regions out of the total expenditure on various modes of advertising in the official language Hindi; and
- (b) the system of effective implementation of the provisions of the Official Languages Act and directions issued under it and inspection thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) The President's Orders have been issued on the recommendations of 8th part of the report of the Committee of Parliament on Official Language that a certain percentage of total expenditure on Government advertisements to be given in Hindi and English may be decided by Central Ministries/Departments according to their requirements. No orders have been issued regarding fixing the percentage of expenditure for 'A' 'B' and 'C' linguistic regions.

- (b) The following steps have been taken to effectively implement the provisions of the Official Languages Act and directions issued under it and inspection thereof:-
 - An Annual Programme is issued by the Department of Official Language (i) every year wherein targets are fixed for Central Government offices for the use of Official Language Hindi.
 - Quarterly progress reports regarding progressive use of Official Language (ii) Hindi are received and reviewed at the end of each quarter.
 - (iii) Achievements regarding compliance of Annual Programme are laid on the Table of both the Houses of Parliament in the form of Annual Assessment Report.

[†] Original notice of the question was received in Hindi.